

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2124
ANSWERED ON:18.12.2013
VISA PROBLEM
Choudhry Smt. Shruti

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Indian firms are facing work visa problem abroad; and
- (b) if so, the details thereof and the steps being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) & (b) Indian firms operating in Angola, Brazil, Burundi, Canada, Egypt, Ethiopia, France, Georgia, Germany, Rwanda, Saudi Arabia, Stockholm, Turkmenistan, Uganda, USA, Venezuela and Zimbabwe have reported difficulties in obtaining work permits in the respective countries. The problem is mainly of procedural delays and strictness in issuing work permits. Our Missions in these countries have taken up the issue with the Governments of the respective countries. Difficulties being faced by Indians in obtaining work visas and permits are also taken up regularly during Joint Commission Meetings, Foreign Office Consultations and Visa/ Consular Consultations with various countries.